

[Shri Digvijay Singh]

It is obvious that a famine of foodgrains, fuel and fodder is just round the corner, whilst on the other hand, the population continues to multiply.

On the other hand, voluntary organisations actively involved in Family Planning, have been allocated only 10 lakhs out of the Budget of Rs. 155 crores in the current year.

At the World Health Organisations meeting in Geneva, attended by our hon. Prime Minister, Smt. Indira Gandhi—a strong plea was made yesterday for curbing the alarming rate of growth of population.

Furthermore, a statement for a better future which has appeared in several papers this morning, sponsored by the Family Planning Foundation and leading non-governmental organisations, is to be noted and welcomed by this House. The show of solidarity for the Family Planning cause, signified by the signatures of the leading 11 political parties is a major and happy development. Eminent citizens alongside political leaders have urged the de-politicalisation and placed family planning at par with national security.

A mood of urgency for the programme can be created with such cooperation. A constructive exchange of opinion of strategies to be followed should take place and work must begin in earnestness without wasting a single day.

(viii) DEATH OF MR. BOBBY SANDS.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Mr. Bobby Sands, a Member of British Parliament and an Irish Patriot and fighter had been on hunger strike in prison in Belfast. He died on

Tuesday, the May 5, 1981 on the 66th day of his protest fast. People of India have been shocked on learning the news of death of Mr. Sands. They feel strong resentment at the treatment meted out to him.

I request that the feelings of the people in this regard may be suitably conveyed.

14.41 hrs.

MOTION RE THIRD REPORT
OF THE COMMITTEE OF PRIVILEGES
OF SIXTH LOK
SABHA

MR. SPEAKER: Now, we go to next item standing in the name of Shri B.R. Bhagat.

श्री राम बिलास पासवान (हाजीपुर):
अध्यक्ष जी, मेरा प्नाएंट आप
आर्डर है। मैंने इसपर आपको लिखकर
आपत्ति प्रकट की है।

अध्यक्ष जी, आपने इस प्रस्ताव को
नियम 186 के तहत एडमिट किया है।
नियम 186 में यह लिखा है कि -

“186 कोई प्रस्ताव ग्राह्य हो सके
इसके लिए वह निम्न शर्तें पूरी करेगा,

(1) उसमें सारवान रूप से एक ही
निश्चित प्रश्न उठाया जायेगा,

(2) उसमें प्रतर्क, अनुमान, व्यंग्यात्मक
पद, अभ्यारोप या मानहानिकारक कथन
नहीं होंगे।

(3) उसमें व्यक्तियों की सार्वजनिक
हेसियत के अतिरिक्त उनके आचरण या
चरित्र का निर्देश नहीं होगा;